

Central Government provides technical and financial assistance to them through various schemes and programmes.

Jal Shakti Abhiyan (JSA), a campaign for water conservation and water security, was launched by Ministry of Jal Shakti. During the campaign, officers, groundwater experts and scientists from the Government of India worked together with State and district officials in India's most water-stressed districts for water conservation and water resources management.

Central Government has formulated a National Perspective Plan (NPP) for Water Resources Development which envisages transfer of water from water surplus basins to water deficit basins to improve availability of water.

Government of India has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25th June, 2015 in select 500 cities across the country with focus on development of basic civic amenities in the Mission cities. Under the water supply component of the Mission, projects related to rain water harvesting, rejuvenation of water bodies specifically for drinking water supply, recharging of ground water, etc., can be taken up by the States/UTs to enhance water supply in the Mission cities.

Government of India has launched Jal Jeevan Mission (JJM), which aims at providing functional household tap connections to every rural household by 2024.

Government of India has approved Atal Bhujal Yojana (Atal Jal), a Central Sector Scheme of estimated cost of ₹6000 crore, for sustainable management of ground water resources with community participation in water stressed blocks of Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh.

Some initiatives/measures taken by Central Government to control water depletion and promote rain water harvesting / conservation are available at the URL: [http://mowr.gov.in/sites/default/files/Steps\\_to\\_control\\_water\\_depletion\\_Jun2019.pdf](http://mowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Jun2019.pdf)

#### **Inter-state and environmental issues in Polavaram project**

97. DR. K.V. P. RAMACHANDRA RAO: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that Government is taking initiatives to resolve inter-

State and environmental issues relating to Polavaram project, even after assigning National Status to it, which has resulted in some States taking legal recourses and approaching various authorities for redressal of their grievances;

(b) if so, the details thereof;

(c) the steps taken by the Central Government to resolve issues between Andhra Pradesh and Odisha and AP and Telangana regarding Polavaram; and

(d) whether Government has taken any steps to settle the issues between the States regarding Polavaram out of the Court?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (d) Construction of Polavaram Irrigation Project (PIP) on Godavari River is as per the terms of Godavari Water Disputes Tribunal (GWDT) Award, 1980. An Inter-State meeting was held in the Ministry on 02.06.2016 where the Government of Odisha raised issues like design flood, back water studies etc. pertaining to PIP. As decided in the meeting, the Government of Andhra Pradesh (AP) shared the requisite details with the Government of Odisha. Additionally, Central Water Commission has also sent reply to the Governments of Odisha and Chhattisgarh in this regard during January, 2019.

As intimated by Ministry of Environment, Forest and Climate Change, Government of India, the Government of AP has requested the Governments of Odisha and Chhattisgarh to conduct the Public Hearing *vide* letters dated 28/12/2018 and 02/01/2019 and further supplied necessary documents for public hearing as desired by these States.

Further, the Governments of Odisha, Chhattisgarh and Telangana have filed separate Original Suit (OS) no. 4 of 2007, OS no. 3 of 2011 and OS no. 1 of 2019 respectively before Hon'ble Supreme Court raising objections regarding estimation of design flood, backwater studies, environmental clearances etc. in respect of Polavaram Project.

#### **Tap water to households under 'Har Ghar Jal'**

98. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of JAL SHAKTI be pleased to state: